

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 08.07.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH) (Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others	Hari Radhakrishnan G. Derrick Sam	
<b>2.</b>	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Tirayambak Kannan	

## **For Admission (After Notice) (Date Fixed for hearing)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>3.</b>	Comp App (AT) (CH) No 17/2021	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Thirayambak Kannan	Arjun Krishnan Poornima Hatti - R1 K Latha Parimalavadhana Sanjay Shorey - R2

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**